

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT-IV: (Special Bench)**

23. IA 2074(MB)2024  
IN  
C.P. (IB)/389(MB)2022

CORAM:

SHRISANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Aurum Commercials Llp  
Vs  
Spenta Enclave Private Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Adv. Amit Tungare, Ld. Counsel for the Applicant present through physical mode. Adv. Vidit Divya Kumat, Ld. Counsel for the Respondent no.1 present through physical mode.
2. Post this matter on **07.08.2024** for further consideration.

Sd/-

**SANJIV DUTT**  
**Member (Technical)**  
(FRK)

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**